

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(Pt.)/12505/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 4th ~~December~~ ^{January}, 2024

Sub: **Casual leave.**

Ref:- Your letter No. DJ(D) 8514 dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2023, alongwith station leave permission for the day.**

The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, in her absence, the in-charge of the CJM will remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013 (Pt.)/12506/A dated , 04-01-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
